

| Annexure - 8   |  |                                   |                 |                           |                      |                                     |                             |                        |                          |                            |   |                              |                                    |   |
|--|--|-----------------------------------|-----------------|---------------------------|----------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|---|
| Name of Corporate debtor   |  | M/s. G B J Hotels Private Limited |                 |                           |                      | Date of Commencement of CIRP        |                             | 19.04.2022             |                          | List of Creditors as on    |   | 19.07.2022                   |                                    |   |
| List of operational creditors (Other than Workmen and Employees and Government Dues) |  |                                   |                 |                           |                      |                                     |                             |                        |                          |                            |   |                              |                                    |   |
| Amount in Rs   |  |                                   |                 |                           |                      |                                     |                             |                        |                          |                            |   |                              |                                    |   |
| Sl.No  | Name of Creditor                                 | Details of Claim Received         |                 | Details of claim admitted |                      |                                     |                             |                        |                          | Amount of Contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not Admitted | Amount of claim under verification | Remarks, if any   |
|  |  | Date of receipt                   | Amount claimed  | Amount of claim admitted  | Nature of claim      | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |   |                              |                                    |   |
| 1  | Radisson Hospitality Belgium                     | 03-05-2022                        | 11,861.00       | 0.00                      | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 11,861.00                    |                                    |   |
| 2  | Radisson Hospitality Marketing (India) Pvt. Ltd  | 03-05-2022                        | 33,46,882.00    | 27,45,714.00              | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 6,01,168.00                  |                                    | 1) Verified with the books of accounts and other supporting documents<br>2) Claim admitted under Operational Creditor category<br>3) The claim is admitted partly for Rs. 27,45,714/- under section 53(1)(f)<br>4) The balance claim will be adjusted after detailed reconciliation of the accounts   |
| 3  | Radisson Hotels ApS Danmark                      | 03-05-2022                        | 2,71,563.00     | 0.00                      | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 2,71,563.00                  |                                    |   |
| 4  | Radisson Hotels International Inc                | 03-05-2022                        | 30,26,626.00    | 0.00                      | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 30,26,626.00                 |                                    |   |
| 5  | Radisson Hotels South Asia Pvt. Ltd              | 03-05-2022                        | 1,63,27,111.00  | 1,56,24,559.00            | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 7,02,552.00                  |                                    | 1) Verified with the books of accounts and other supporting documents<br>2) Claim admitted under Operational Creditor category<br>3) The claim is admitted partly for Rs. 1,56,24,559/- under section 53(1)(f)<br>4) The balance claim will be adjusted after detailed reconciliation of the accounts.  |
| 6  | Radisson Loyalty Management BV                   | 03-05-2022                        | 2,89,939.00     | 0.00                      | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 2,89,939.00                  |                                    |   |
| 7  | Andaaz Designs                                   | 04-05-2022                        | 4,49,149.00     | 0.00                      | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 4,49,149.00                  |                                    |   |
| 8  | Shree Murugan Flour Mills Private Limited        | 10-05-2022                        | 13,24,89,938.00 | 12,72,78,846.00           | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 52,11,092.00                 |                                    | 1) Verified with the books of accounts and other supporting documents<br>2) Claim admitted under Operational Creditor category<br>3) The claim is admitted partly for Rs. 12,72,78,846/- under section 53(1)(f)<br>4) The balance claim of interest is rejected as there is no specific agreement between the parties for the payment of interest |
| 9  | TEC Workshop Interiors India Pvt. Ltd            | 05-05-2022                        | 98,15,494.00    | 43,19,764.00              | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 54,95,730.00                 |                                    | 1) Verified with the books of accounts and other supporting documents<br>2) Claim admitted under Operational Creditor category<br>3) The claim is admitted partly for Rs. 43,19,764/- under section 53(1)(f)<br>4) The balance claim of interest is rejected as there is no mutual agreement between the parties for the payment of interest      |
| 10   | The Coimbatore District Cooperative Milk Product | 12-05-2022                        | 7,79,277.00     | 4,69,444.00               | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 3,09,833.00                  |                                    | 1) Verified with the books of accounts and other supporting documents<br>2) Claim admitted under Operational Creditor category<br>3) The claim is admitted partly for Rs. 4,69,444/- under section 53(1)(f)<br>4) The claim of interest is rejected as there is no specific agreement between the parties for the payment of interest             |
| 11   | Lotus Clean Power Venture Private Limited        | 27-05-2022                        | 35,70,072.00    | 35,70,072.00              | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 0.00                         |                                    | 1) Verified with books of accounts and other supporting documents.<br>2) Claim admitted under Operational Creditor category.<br>3) Claim is admitted in full for Rs. 35,70,072/-  |
| 12   | Umak Hospitality Private Limited                 | 04-06-2022                        | 8,28,336.00     | 0.00                      | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 8,28,336.00                  |                                    |   |
| 13   | Madison Technology Private Limited               | 13-06-2022                        | 9,90,528.00     | 0.00                      | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 9,90,528.00                  |                                    |   |
| 14   | Raising Energy Services LLP                      | 13-06-2022                        | 2,78,015.00     | 0.00                      | Operational Creditor | NA                                  | NA                          | NO                     | NA                       |                            | NIL   | 2,78,015.00                  |                                    |   |

|              |                                       |            |                        |                        |                      |    |    |    |    |     |                       |   |
|--------------|---------------------------------------|------------|------------------------|------------------------|----------------------|----|----|----|----|-----|-----------------------|---|
| 15           | Fratelli Wines Private Limited        | 08-06-2022 | 1,14,446.00            | 83,255.00              | Operational Creditor | NA | NA | NO | NA | NIL | 31,191.00             | 1) Verified with books of accounts and other supporting documents.<br>2) Claim admitted under Operational Creditor category.<br>3) Rs. 41,196/- discount entry recorded in the Company books, hence rejected.<br>4) Claim is admitted partly for Rs. 83,255/-   |
| 16           | Balaji Foods                          | 18-06-2022 | 1,99,508.00            | 1,99,508.00            | Operational Creditor | NA | NA | NO | NA | NIL | 0.00                  | 1) Verified with books of accounts and other supporting documents.<br>2) Claim admitted under Operational Creditor category.<br>3) Claim is admitted in full for Rs. 1,99,508/-   |
| 17           | Ganesh Traders                        | 20-06-2022 | 4,79,68,000.00         | 0.00                   | Operational Creditor | NA | NA | NO | NA | NIL | 4,79,68,000.00        | 1) Detailed Statement of Share Advance provided<br>2) Copy of share application submitted to the company for the said remittance.   |
| 18           | Ashish Interbuild Private Limited     | 30-06-2022 | 3,59,10,847.00         | 1,00,39,571.00         | Operational Creditor | NA | NA | NO | NA | NIL | 2,58,71,276.00        | 1) Verified with books of accounts and other supporting documents.<br>2) The interest claim is rejected as there is no mutual agreement between the parties for payment of interest<br>3) As the Corporate Debtor disputed the claim amount & parties narrowed down to settlement agreement, the said agreement signed by both the parties which is taken as a base document for final claim admission.<br>4) Against agreed claim of Rs. 1,50,39,571/-, the parties has agreed to settle for Rs. 1.30 Crs. As the settlement agreement is breached, the total debt of Rs. 1.50 Crs is restated. After reducing the Rs. 50 lakhs payment, the balance claim is accepted.<br>5) Claim is admitted partly for Rs. 1,00,39,571/- |
| 19           | S V M A Agro Products Private Limited | 22-06-2022 | 1,46,50,450.00         | 1,46,50,450.00         | Operational Creditor | NA | NA | NO | NA | NIL | 0.00                  | 1) Verified with books of accounts and other supporting documents.<br>2) The party claims the amount to be share capital advance, however no copy of share application form or letter from company is evidenced<br>3) Hence the entire amount of Rs. 1,46,50,450/- is admitted under other stakeholder category   |
| 20           | Vijayavelan Eggs                      | 18-07-2022 | 81,580.00              | 0.00                   | Operational Creditor | NA | NA | NO | NA | NIL | 81,580.00             |   |
| <b>TOTAL</b> |                                       |            | <b>27,13,99,622.00</b> | <b>17,89,81,183.00</b> |                      |    |    |    |    |     | <b>9,24,18,439.00</b> |   |